

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:515  
ANSWERED ON:20.02.2003  
EVALUATION OF POWER PROJECTS  
DUKHA BHAGAT;RAM TAHAL CHOUDHARY

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government undertakes the evaluation and monitoring of Power Projects;
- (b) if so, the details of evaluation of various projects undertaken during the last three years along with the outcome thereof;
- (c) the efforts made by the Government in this direction on the basis of outcome thereof; and
- (d) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRIMATI JAYAWANTI MEHTA )

(a) to (d) : Evaluation and monitoring of the 10th Plan capacity addition programme is being done constantly in the Ministry of Power. The power projects targeted for capacity addition during 10th Plan had been identified before the start of the Plan. Vigorous monitoring is being done of the capacity addition programme by the Ministry of Power in close association of Central Electricity Authority. Monthly reviews are being undertaken by Central Electricity Authority (CEA). Quarterly reviews are being undertaken at Secretary/Minister of Power level.

In order to further improve the system of facilitation and monitoring by the CEA for ensuring full achievement of the targeted capacity addition in the 10th Plan, the following additional measures have been put into effect:

- i. The nodal officer for each project to periodically visit the project site of the projects which are scheduled for commissioning during the next 24 months. This would give nodal officers a better appreciation of the likely difficulties/problems. It would also enable them to anticipate problems and facilitate their resolution by coordination at higher levels.
- ii. For projects where orders have not been placed for major contract packages, there would be a separate nodal officer from the appraisal wing who would monitor various clearances and decisions leading to the placement of awards for works. This would facilitate placement of orders within next 12 months.
- iii. the system of identifying problems which could lead to delays and escalating the issue within CEA and from CEA to the Ministry has been streamlined to enable the concerned to intervene promptly to see that the problems are resolved, delays avoided and projects commissioned on schedule.